## Schedule of the Workshop on – Negotiable Instruments Act, 1881

**3rd December, 2017**

<table>
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<tr>
<th>SESSIONS</th>
<th>TIME</th>
<th>Topic</th>
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| I        | 10.00 am to 10.15 am | Inaugural session  
- By Shri Mohd. Fahim Anwar, Registrar General, High Court of M.P., Jabalpur & Sanjeev Kalgaonkar, Director In-charge, MPSJA  
(Followed by group photograph) |
| II       | 10.15 am to 11.00 am | General issues and identification of procedural challenges regarding speedy trial  
- By Sanjeev Kalgaonkar, Director In-charge, MPSJA  
& Shri Vidhan Maheshwari, Asst. Director, MPSJA |
|          | **TEA BREAK** (11.00 am to 11.15 am) |                                                                      |
| III      | 11.15 am to 12.15 pm | Issues relating to pre-trial & cognizance  
- By Shri Vidhan Maheshwari, Asst. Director, MPSJA |
| IV       | 12.15 pm to 1.15 pm | Trial procedure and recording of evidence  
- By Shri Awdhesh Kumar Gupta, Addl. Director, MPSJA |
|          | **LUNCH BREAK** (1.15 pm to 2.00 pm) |                                                                      |
| V        | 2.00 pm to 3.00 pm | Key issues relating to burden of proof/presumption/right to defend in cases u/s 138 N.I. Act  
- By Sanjeev Kalgaonkar, Director In-charge, MPSJA |
|          | **TEA BREAK** (3.00 p.m. to 3.15 p.m.) |                                                                      |
| VI   | 3.15 pm to 3.45 pm | Penal liability of Company, firm, proprietary concern and its Directors/ Partners/ Proprietors  
- By Smt. Tabassum Khan, Civil Judge Class-II, Chaurai Distt. Chhindwara |
|-----|------------------|------------------------------------------------------------------|
| VII  | 3.45 pm to 4.45 pm | Postdated cheques and security: validity & issues relating to sentencing, determination of just compensation and enforcement of order of compensation  
- By Shri Abhisek Gour, Civil Judge Class-I, Harsud, Khandwa |
| VIII | 4.45 pm to 5.15 pm | Compounding and settlement  
- By Shri Shrish Kailash Shukul  
Dy. Secretary MPSLSA, Jabalpur |
| IX   | 5.15 p.m. onwards | Take home and solutions to be applied for speedy disposal of cases – Open interactive session  
(Followed by valedictory session)  
- By Officers of the Academy |

**Note:**  
(1) The participants may ask any question but please do not interrupt the speaker midway the lecture.  
(2) The Time Table is subject to change as per exigencies.  
(3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR IN-CHARGE